ली गई है, क्या यह स्रागे स्राने वाले उम्मीदवारों पर ही लाग होगी और पहले जो लोग इस के मातहत परीक्षायें दे चुके हैं, उन को पूरी सहिलयतें दी जायेंगी या नहीं ?

श्री हजरनवीस : जो ग्रभी तक हुग्रा है, वह किसी तरह से रद्द नहीं होगा।

Shri Ramanathan Chettiar: May I know whether these concessions have been withdrawn even in respect of scheduled castes and scheduled tribes?

Shri Hajarnavis: No, Sir. The concessions that are withdrawn are only in respect of departmental candidates.

Dr. Sarojini Mahishi: May I know as to how many persons have taken advantage of this age concession for IAS Examination up till now?

Shri Hajarnavis: I am not able to say now.

Diversion of Students to Vocational Courses

∫ Shri P. C. Borooah: Shri Sidheshwar Prasad.

Will the Minister of Education be pleased to state:

- (a) whether a high level Committee has been formed to examine the question of diverting the flood matriculate students from Colleges to vocational courses;
- (b) if so, the precise terms of reference of the Committee; and
- (c) by what time the Committee is expected to submit its report?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The proproposal is still under consideration and final decisions regarding the terms of reference and composition have yet to be taken.

Shri P. C. Boroooah: May I know what an average is the number matriculates who seek admission

the colleges every year and to what extent this scheme is going to curtail that number?

Dr. K. L. Shrimali: This does not arise out of this question.

Mr. Speaker: Any other question?

Shri P C. Borooah: I could not hear the answer.

Mr. Speaker: He says, this is not relevant to this question.

Shri P. C. Borooah: I do not know how it is not relevant.

Mr. Speaker: The hon. Member may put the next question and find out.

Shri P. C. Borooah: If it is the national educational policy that more and more students should go in for technical and vocational training than to colleges, may I know why so many colleges are being set up and why particularly in the Capital, in the Master Plan of Delhi, there is a provision for setting up 11 colleges?

Dr. K. L. Shrimali: Sir, we do not discuss policy matters in the Question Hour. I am prepared to answer the question. But we do not discuss policy matters in the Question Hour.

Shrimati Renu Chakravartty: May I know if it is a fact that there are far few junior technical schools as well as polytechnics in our country to really divert the flood of matriculates? If so, I would like to know whether there is any proposal to increase, to double, the amount which will necessary to set up even half the number of what is necessary of junior technical schools from 8th class and polytechnics for matriculates,

Dr. K. L. Shrimali: I would like to answer this question. But this question refers particularly to the setting up of a committee. This does not arise out of the question.

Mr. Speaker: He may answer if he

Dr. K. L. Shrimali: I was saying that the hon. Member has asked a question with regard to polytechnics and junior technical schools. This question specifically relates to a committee which is proposed to be set up. I have answered that the committee's terms of reference, etc. are still under consideration. This question does not arise out of the present question.

श्रीमती शशांक मंजरी : इस समिति में कितने सदस्य हैं और उनमें से कितने सरकारी हैं और कितने गैर-सरकारी ?

डा० का० ला० श्रीमाली: स्रभी तो कमेटी बनानी है।

WRITTEN ANSWERS TO QUESTIONS

Failures in Examination in English

- *1112. Shri Krishna Deo Tripathi: Will the Minister of Education be pleased to state:
- (a) whether Government are aware of the fact that there is huge waste as a result of large number of failures in English at the first degree examination:
- (b) whether Government are also aware of the fact that undue emphasis on English by retaining it as a compulsory subject at degree level has resulted in general deterioration of standard of University Education also; and
- (c) if so, steps taken or proposed to be taken in the matter?
- The Minister of Education (Dr. K. L. Shrimali): (a) Government have no data regarding the number of failures in English at the first degree examinations in various Universities.
- (b) The question of standards is being examined by a Committee of the University Grants Commission,
 - (c) Does not arise,

Mining Leases for Private Sector

- *1119. Shri V. B. Deo: Will the Minister of Mines and Fuel be pleased to state:
- (a) whether Government have any proposal for granting prospecting licences and mining leases for the exploitation of minerals by the private sector in the States of West Bengal, Bihar, Orissa, Madhya Pradesh and Rajasthan in the context of the present Emergency to help full exploitation of such mineral resources both for the purposes of export and internal consumption; and
- (b) if so, the broad outlines thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) There is no restriction to the grant of prospecting licences mining leases to private sector by a State Government in respect of minerals not specified in the Industrial Policy Resolution of 1956. Such mineral concessions can be freely granted by State Governments. Regarding Scheduled minerals, concessons are granted to the private sector also, after careful consideration of all relevant factors mentioned in Industrial Policy Resolution. Scale of mining, suitability of area for State exploitation are some of the factors kept in view.

(b) Does not arise.

Co-education

- *1123. Shri Sham Lal Saraf: Will the Minister of Education be pleased to state:
- (a) whether Government have decided upon a Policy of introducing Co-education at all stages in education; and
 - (b) if so, the reasons therefor?

The Minister of Education (Dr. K. L. Shrimali) (a) and (b). The question of co-education has been considered by the National Committee on Women's Education as also the Secondary Education Commission. The National Committee on